

LOK SABHA DEBATES

1885

1886

LOK SABHA

Wednesday, May 31, 1967/Jyaistha 10,
1889 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Mr. Speaker: Questions 181, 182, 183, 185, 186, 187 and 188 may be taken up together.

Shri Kanwar Lal Gupta: There are six or seven Questions about Delhi Police. You may allot half an hour for these Questions. We have had already a discussion on this.

Mr. Speaker: Yesterday we took almost an hour on one Question.

Shri Kanwar Lal Gupta: You may allot half an hour for these Questions.

Mr. Speaker: Anyhow, we will see; we take up all these Questions together.

Action against the Striking Policemen in Delhi

*181. Shri Shrichand Goel:
Shri Virendra Kumar Shah:
Shrimati Tarakeshwari Sinha:
Shri Sradhakar Supakar:
Shri N. R. Laskar:
Shri Madhu Limaye:
Shri S. M. Banerjee:
Dr. Kam Manohar Lohia:
Shri George Fernandes:
Shri Mohan Swarup:
Shri P. Ramamurti:
Shri A. K. Gopalan:
Shri Ram Sewak Yadav:
Shri Maharaaj Singh Bharti:
Shri Malaha Prasad:
Shri Oskar Lal Borwa:
Shri Prakash Vir Shastri:

Shri Deven Sen:
Shri E. S. Vidyarthi:
Shri Sharda Nand:
Shri Indrajit Gupta:
Shri Bibhutji Mishra:
Shri K. N. Tiwary:
Shri Bairaaj Madhok:
Shri Ram Kishan Gupta:
Shri S. C. Samanta:
Shri A. K. Kisku:
Shri S. N. Maiti:
Shri Tridib Kumar Chaudhuri:
Shri Yashpal Singh:
Shri Hardayal Devgun:
Shri Vasudevan Nair:
Shri C. Janardhanan:
Shri Chintamani Panigrahi:

Will the Minister of Home Affairs be pleased to state:

(a) the total strength of the Delhi Police Force;

(b) the number of those who went on strike in the middle of April 1967;

(c) the number of those who were arrested in this connection;

(d) the number of those who resumed duty;

(e) the number of those who have been dismissed from service in this connection;

(f) the number of those killed and compensation paid, if any;

(g) the likely action to be taken against the strikers; and

(h) the man-hours lost as a result of the strike?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The total strength is 15445 in all ranks.

(b) The number of persons belonging to the Delhi Police Force who absented themselves on 14/15.4.1967 was 2837 which number came down to 23 on 20th April, 1967.

(c) The number of policemen who were arrested in this connection was 1010.

(d) Excluding those arrested and a small number of absentees (four in number) all the rest resumed duty.

(e) 11 persons were dismissed from service in connection with these agitational activities on and after the 14th April, 1967.

(f) One member of the Delhi Police Force who had been arrested, and one member of the Border Security Force who was escorting the arrested persons, lost their lives in an unfortunate truck accident. The family of the deceased Delhi Policemen was given an ex-gratia payment of Rs. 5000 from the Prime Minister's Relief Fund over and above the normal entitlements under the rules.

(g) Persons against whom specific charges have been framed, will undergo trial in the courts of law in the normal course.

(h) It is not possible to make any realistic assessment of loss of man-hours as a result of the absenteeism.

Khosa Commission on Delhi Police

*183. Shri Indrajit Gupta:
 Shri A. B. Vajpayee:
 Shri Balraj Madhok:
 Shri Bhagendra Jha:
 Shri K. M. Madhukar:
 Shri Manihal J. Patel:
 Shri Liladhar Kotaki:
 Shri Sradhakar Supakar:
 Shri N. R. Laskar:
 Shri A. K. Gopalan:
 Shri P. Ramamurti:
 Shri Yashpal Singh:
 Shri S. C. Samanta:
 Shri Madhu Limaye:
 Dr. Ram Manohar Lohia:
 Shri S. M. Banerjee:
 Shri George Fernandes:
 Shri B. S. Sharma:
 Shri Omkar Lal Barua:
 Shri Sitabati Mishra:

Shri K. N. Tiwary:
 Shri Mohan Swarup:
 Shrimati Tarkodwari Sinha:
 Shri N. S. Sharma:
 Shri Sharda Nand:
 Shri Brij Bhushan Lal:
 Shri Ram Singh Ayarwal:
 Shri Kanwar Lal Gupta:
 Shri J. H. Patel:
 Shri A. Sreedharan:
 Shri Shri Gopal Saboo:
 Shri Swell:
 Shri Ram Kishan Gupta:
 Shri Vasudevan Nair:
 Shri C. Janardhanan:
 Shri C. K. Bhattacharyya:
 Shrimati Sharda Mukerjee:
 Shri Rameshwar Rao:
 Shri E. Barua:
 Shri Vishwa Nath Pandey:
 Shri D. N. Patodia:
 Shri C. C. Desai:
 Shri Shiv Kumar Shastri:
 Shri Prakash Vir Shastri:
 Shri Molahn Prasad:
 Shri Chintamani Panigrahi:
 Shri K. P. Singh Deo:
 Shri F. K. Deo:
 Shri Dharendra Nath

Will the Minister of Home Affairs be pleased to state:

(a) the terms of reference of the Commission appointed by Government to go into the grievances of the Delhi Policemen;

(b) whether the Commission has submitted its report;

(c) if so, the recommendations thereof; and

(d) the decisions taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Commission has been appointed to inquire into and make recommendations on—

(i) the conditions of service, work and living of the non-gazetted members of the Police Force of the Union Territory of Delhi; and

(ii) the measures necessary to promote their efficiency and welfare.